

In the Central Administrative Tribunal
Calcutta Bench

OA No.495 of 1997

Present : Hon 'ble Mr. S. Dasgupta, Member(A)
Hon'ble Mr. D. Purkayastha, Member(J)

Ashim Mukherjee & Ors.

Vs.

Telcom


For the Applicant : Mr. B.P. Saha, Ld. Advocate

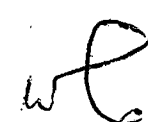
For the Respondents: Mr. B. Mukherjee, Ld. Advocate

Date of Order : 3-8-98

ORDER

Heard Ld. Advocate for the applicant. Application is admitted for adjudication. Respondents are directed to file reply within 4 weeks. Rejoinder, if any, may be filed thereafter. Matter will come up for hearing *in 4th turn*


(D. Purkayastha)
Member(J)


(S. Dasgupta)
Member(A)